

1

**NATIONAL COMPANYLAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY—MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.11/10/HDB//2017
NAME OF THE COMPANY	Kamineni Steel & Power India Private Limited
NAME OF THE PETITIONER(S)	Kamineni Steel & Power India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith Counsel ancha B	Ad	9908011277	Sajith
C. BALA MOULI	RP	9849040291	Bala Mouli

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Praveen Kumar Advocate (IOB & BOM, CBI)	Advocate	Spur bankinghyde markin i. com 9618131713	Praveen Kumar

Shri V.K. Sajith, Learned Counsel for the Financial Creditor, Shri C.B. Mouli, Learned RP and Shri B. Praveen Kumar, Learned Counsel for dissident Banks (IOB, BOM and CBI) were present.

CP is allowed by separate orders today.

Member (T)

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Member (J)